

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:104

ANSWERED ON:24.11.2014

SETTING UP OF SECOND AIRPORT

Boianapalli Shri Vinod Kumar;Chavan Shri Ashok Shankarrao;Dhruvanarayana Shri Rangaswamy;Kirtikar Shri Gajanan Chandrakant

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to review the policy that bars a second airport within a 150km radius of an existing airport;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the time by which the said policy is likely to be reviewed?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

(a): No, Madam. Although the Greenfield Airport Policy, 2008 does not allow a second airport within an aerial distance of 150 Km of an existing civilian airport, the Policy has a provision for exempting any such proposal by the Government of India after examination of the impact of the proposed airport on the existing airport.

(b) & (c): Do not arise.